

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 280 of 2014

Dated: 12th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Andhra Pradesh State Load Dispatch Center ... Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory ...Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

None is representing the Respondents.

We are informed that reply has not been filed by Respondents.

List the matter on **11.02.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vg